

Applicant undertakes to furnish the required postages for service of a copy of this order on the Respondents by 29-4-2002. Hand over free copy of this order to learned counsel for both sides.

Y. S. S. 23/04/2002

(Manoranjan Mohanty)
Member (Judicial)

Free copy of
the order No-10
dt. 23. 4-02 given
to the both
Counsel.

S. S. 23/04/2002

Arg 615
S.O

ORDER DATED 08-05-2002.

None appears for the Applicant.

Although the Advocate for the Applicant undertook on 23rd April, 2002 to file required postages (for service of copy of the order dated 23rd April, 2002 on the Respondents) by 29.4.2002, no such postages have yet been furnished to the Registry of this Tribunal.

Applicant is hereby called upon to file required postages by 17th of June, 2002 peremptorily.

Send a copy of this order to the Applicant in the address given in the OA. Also affix a copy of this order in the notice board and another copy be given to Bar Association disclosing the name of the Lawyers appearing for the Applicant.

Y. S. S. 08.05.2002
Member (Judicial)